

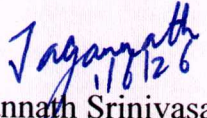
(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K. 11019/09/2026-US.I/II
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-11011.
Dated: 01st June, 2026.

NOTIFICATION

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Sanjeev Kumar, Judge of the High Court of Jammu & Kashmir and Ladakh, to perform the duties of the office of the Chief Justice of the High Court of Jammu & Kashmir and Ladakh consequent upon appointment of Shri Justice Arun Palli, Chief Justice of the High Court of Jammu & Kashmir and Ladakh as a Judge of the Supreme Court of India.


(Jagannath Srinivasan)
Joint Secretary to the Government of India
Tele: 011-23383037

To

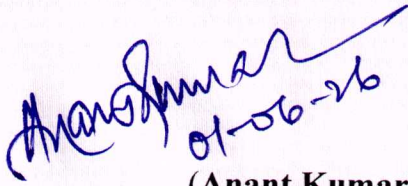
The Manager,
Government of India Press,
Minto Road, New Delhi.

No. K. 11019/09/2026-US.I/II

Dated 01.06.2026.

Copy to:

1. Shri Justice Sanjeev Kumar, Judge, High Court of Jammu & Kashmir and Ladakh through the Registrar General, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar.
2. The Principal Secretary to Lt. Governor, Union Territory of Jammu and Kashmir, Jammu/Srinagar
3. The Secretary to the Lt. Governor, Union Territory of Ladakh, Leh
4. The Secretary to the Chief Justice, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar
5. The Chief Secretary, Government of Jammu & Kashmir, Jammu/Srinagar.
6. Pr. Secretary to the Lt. Governor, Government of Ladakh, Leh-Ladakh.
7. The Registrar General, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar
8. The Pr. Secretary to Government, Finance Department, Union Territory of Jammu & Kashmir, Jammu/Srinagar
9. The Secretary Finance, Administration of UT of Ladakh.
10. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
11. PS to the Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
12. The Registrar (Conf.), o/o the Chief Justice of India, Room Nos. GF 1, 2 and 3, Ground Floor, Supreme Court Main Building, New Delhi.
13. PS to the MoS, L&J (I/C)/ PPS to the Secretary (Justice).
14. Sr. Technical Director, NIC, Department of Justice, with a request to upload the notification on the website of the Department (www.doj.gov.in).


01-06-26

(Anant Kumar)

Under Secretary to the Government of India

Tele: 011-23383087